

# HARYANA VIDHAN SABHA

## Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the 11<sup>th</sup>  
March, 2008.*

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### ILLEGAL SELECTION OF DEPUTY DIRECTOR AGRICULTURE

- \*879. SH. KARAN SINGH DALAL, M.L.A:** Will the **Agriculture Minister** be pleased to state: -
- a) whether the State Government has received any representation against the illegal selection of Deputy Directors of Agriculture by the Haryana Public Service Commission headed by Dr. K.C. Bangar in pursuance to an order and direction of the Hon'ble Punjab and Haryana High Court dated 20.09.2005; and
  - b) if so, the contents of the representation and the findings of the enquiry, if any and details of action taken togetherwith the time frame granted by the Hon'ble High Court alongwith the cogent reasons for non-adherence to time frame granted by the Hon'ble Court for taking action?

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Chandigarh:

**SUMIT KUAMR**

The 1<sup>st</sup> March,  
2008

**Secretary,**

Haryana Vidhan Sabha